

NOTIFICATION

In the interest of administration and in continuation of earlier Notification No. No.HHC/Admn.1(18)/78-XIV-6809-21, dated 4/7.3.2015 of this Registry, Hon'ble the Chief Justice in exercise of powers vested in him under Article 229 of the Constitution of India and all others powers enabling him in this behalf, has been pleased to re-designate Shri R.K.Chaudhary, Registrar (Administration) as Registrar (Inspection), with immediate effect.


BY ORDER

REGISTRAR GENERAL

Endst No.HHC/Admn.1(18)/78-XIV-~~9496~~ 500 Dated: ~~30.03.2015~~
31st

Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla.
2. All the District/Additional District & Sessions Judges in Himachal Pradesh.
3. The Principal Secretary(Home) to the Govt. of Himachal Pradesh, Shimla-2.
4. The Secretary (Law) to the Govet. Of Himachal Pradesh, Shimla-2.
5. The Accountant General(Audit), Himachal Pradesh, Shimla-3.
6. The Accountant General(A&E), Himachal Pradesh, Shimla-3.
7. The Additional Chief Secretary (Home) to the Government of H.P.
8. CPC/All the Additional Registrars/Deputy Registrars/Assistant Registrars/Secretaries/ Court Masters H.P. High Court, Shimla.
9. All the Section Officers/ Private Secretaries/ Marriage Counsellor/ Public Relations Officer/ Protocol Officer, H.P. High Court, Shimla.
- ✓ 10. Section Officer (Computer), H.P. High Court, Shimla. He is requested to upload the above Notification on the High Court Website today itself.
11. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar(Rules)/Registrar(Vigilance)/Registrar (Judicial)/ Registrar (Inspection)/Registrar (Administration) H.P. High Court, Shimla.


REGISTRAR GENERAL

Handwritten notes in blue ink:
The Secy of Admn.
Section Officer
2015